

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

No: 715

Dated:- 30/9/2016

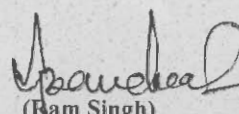
Sanction is hereby accorded to the additional allotment of funds in favour of the subordinate court detailed below under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various Object Head and Major Head 2071-P&ORB (Defined Pension Scheme) object head 641-pensionary charges for the year 2016-17. The allotment is subject to fulfillment of following conditions:-

1. All financial rules /Orders and instructions issued by the Govt. from time to time shall be observed while incurring the expenditure against the allocated amounts.
2. Administrative approval/Technical sanction be obtained wherever required before the expenditure is incurred.
3. The DDO will ensure that the expenditure under various budget heads is kept within the budget allocation.
4. The drawing & disbursing officer shall furnish the monthly draw/expenditure statement invariably by the 10th of succeeding month.

Rs. In lacs.

S.N o	Name of the Court	Salary	TE	POL	O.E	Elect.	2071- P&ORB (NPS)
1	Pr.D&S Judge, Pulwama.	----	----	----	0.15	---	---
2	Ist. Addl. D&S Judge, Sgr.	----	0.40	----	----	----	---
3.	Addl. D&S Judge, Anantnag	---	0.15	---	---	---	---
4.	C.J.M. Kulgam.	----	----	----	----	---	0.25
5.	C.J.M. Ramban.	----	----	----	----	----	0.15
6.	C.J.M. Budgam.	----	0.30	0.10	---	---	---
7.	C.J.M. Poonch.	---	0.45	---	---	---	---
8.	Municipal Magistrate, Srinagar	---	---	---	0.10	---	---
9.	Sub Judge, Jammu.	----	----	0.10	0.10	---	---
10.	Sub Judge, Chadoora.	15.00	---	0.10	----	----	---
11	Sub Judge, Bhaderwah.	----	----	---	---	---	0.20
12	Excise Magistrate, Jammu.	----	----	----	---	0.09	---
13	City Judge, Srinagar.	----	---	0.10	---	---	---
14	Muhsiff, Nobra.	---	---	0.15	---	---	---
15	Munsiff, Basohli.	10.00	---	---	---	---	---
16	Munsiff, Thathri.	----	0.15	----	---	---	---
17	Munsiff, Gandoh.	---	---	---	0.10	---	---
18	Munsiff, Shopian.	----	----	0.10	---	---	0.20
19	Munsiff, Tangmarg.	----	----	----	0.10	----	0.35
20	Munsiff, Billawar.	10.0	0.40	0.05	---	---	0.25
21	Munsiff, Hiranagar.	10.00	---	---	---	---	---
22	Munsiff, Pulwama.	---	---	---	---	---	0.25
23	Munsiff, Mendhar.	---	---	---	---	---	0.25
24.	Munsiff, Mahore.	10.00	---	0.10	0.10	---	0.30
25	Ist. Addl. Munsiff, Sgr.	---	----	---	---	---	0.20
26	2 nd . Addl. Munsiff, Jammu.	----	----	---	----	----	0.20
27	3 rd . Addl. Munsiff, Jammu.	----	----	0.10	0.10	----	0.15
28	3 rd . Addl. Munsiff, Srinagar.	----	----	----	0.10	---	0.30
29	Addl. Mob. Mag. Ramban (Under 13 th F.C)	----	0.20	---	---	---	0.30
30.	Distt. Mob. Mag(T)Udhampur.	---	---	0.10	0.10	0.20	----
31	Addl. Mob. Mag, Thanamandi (Under 13 th FC)	----	----	----	---	---	0.25

By Order.


 (Ram Singh) 30/9
 Deputy Registrar (Acctts)

No: 20076-126/AC

Date:- 30/9/2016

Copy forwarded to the;

1. Pr. D&S Judge, Pulwama.
2. Addl. D&S Judge, Anantnag
3. Ist. Addl. D&S Judge, Srinagar.
- 4-7 C.J.M. Kulgam/Ramban/Budgam/Poonch.
8. Municipal Magistrate, Srinagar.
- 9-11. Sub Judge, Jammu/Chadoora/Bhaderwah

12. Excise Magistrate, Jammu
13. City Judge, Srinagar.
- 14-24. Munsiff, Nobra/Basohli/Thathri/Gandoh/Shopian/Tangmarg/Billawar/Hiranagar/Pulwama/Mendhar/Mahore/
25. Ist. Addl. Munsiff, Srinagar.
26. 2nd. Addl. Munsiff, Jammu.
- 27-28. 3rd. Addl. Munsiff, Jammu/Srinagar.
- 29-30. Addl. Mob. Mag. Ramban/ Thanamandi (Under 13th Finance Commission)
31. Distt. Mob. Magistrate(T) Udhampur
32. Try. Officer, Saddar Court Try. Srinagar.
33. Try. Officer Sub Try. Distt. Court complex, Janipur, Jammu
- 34-52. Try Officer, Pulwama/Anantnag/Kulgam/Ramban/Budgam/Poonch/Chadoora/Bhaderwah/Nobra/Basohli/Thathri/Gandoh/Shopian/Tangmarg/Billawar/Hiranagar/Mendhar/Mahore/Udhampur
..... For inf. and n/a.
53. Order file.

He is for uploading on the website
of the

Deputy Registrar (Accts)

30/9